

Central Excise Rules, 1944, together with an explanatory memorandum. [Placed in Library. See No. LT-4108/70].

- (2) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962:—

- (i) G.S.R. 1142 published in Gazette of India, dated the 8th August, 1970.
- (ii) G.S.R. 1143 published in Gazette of India dated the 8th August, 1970.
- (iii) G.S.R. 1177 published in Gazette of India dated the 12th August, 1970 together with an explanatory memorandum.
- (iv) G.S.R. 1178 published in Gazette of India dated the 14th August, 1970 together with an explanatory memorandum.

[Placed in Library. See No. LT-4109/70].

- (3) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962 and section 38 of the Central Excises and Salt Act, 1944:—

- (i) The Customs and Central Excise Duties Export Drawback (General) Forty-seventh Amendment Rules, 1970, published in Notification No. G.S.R. 1092 in Gazette of India dated the 25th July, 1970.
- (ii) The Customs and Central Excise Duties Export Drawback (General) Forty-eighth Amendment Rules 1970, published in Notification No. G.S.R. 1093 in Gazette of India dated the 25th July, 1970.
- (iii) The Customs and Central Excise Duties Export Drawback (General) Forty-ninth Amendment Rules, 1970, published in Notification No. G.S.R. 1094 in Gazette of India dated the 25th July, 1970.

- (iv) The Customs and Central Excise Duties Export Drawback (General) Fiftieth Amendment Rules, 1970, published in Notification No. G.S.R. 1139 in Gazette of India dated the 8th August, 1970.

- (v) The Customs and Central Excise Duties Export Drawback (General) Fifty-first Amendment Rules, 1970, published in Notification No. G.S.R. 1140 in Gazette of India dated the 8th August, 1970.

- (vi) The Customs and Central Excise Duties Export Drawback (General) Fifty-second Amendment Rules, 1970, published in Notification No. G.S.R. 1141 in Gazette of India dated the 8th August, 1970.

- (vii) The Customs and Central Excise Duties Export Drawback (General) Fifty-third Amendment Rules, 1970, published in Notification No. G.S.R. 1175 in Gazette of India dated the 15th August, 1970.

[Placed in Library. See No. LT-4110/70].

12.37 hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY: Sir, I have to report the following message received from the Secretary of Rajya Sabha:—

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Indian Telegraph (Amendment) Bill, 1970, which has been passed by the Rajya Sabha, at its sitting held on the 25th August, 1970."

INDIAN TELEGRAPH (AMENDMENT) BILL

AS PASSED BY RAJYA SABHA

SECRETARY: Sir, I lay on the Table of the House the Indian Telegraph (Amendment) Bill, 1970, as passed by Rajya Sabha,